NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

32

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/403/ (IB)/2017

NAME OF THE PETITIONER(S)

: C.T. NARAYANAN

NAME OF THE RESPONDENT(S)

: SHRI BALAJEEVA FOUNDATIONS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Deepa Mariappan

counsel for petitioner

Deepall

For Adv. B. Phanaray

ORDER

Counsel for the Petitioner present. No representation on behalf of the Respondent. Counsel for the Petitioner is directed to make compliance with the provisions of section 9(3)(b)(c) of I&B Code, 2016. He is also directed to send private notice to the Respondent along with the copy of the petition and file proof of sending and serving notice by way of an affidavit before the next date of hearing. Put up on 21.07.2017 at 10.30 A.M.

S. Jirayer gleven.

(S. VIJAYARAGHAVAN)

MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)